SHRI M. V. KRISHNAPPA: He has suggested that, in order to discourage unnecessary passenger traffic, the following steps might be taken:

(1) Reduce or abolish all concessional fares;

(2) Maximise equipment usage even at the cost of passenger convenience.

All these have to be considered.

SHRI S. MAHANTY: May I know whether this learned Professor came and examined this question of his own accord or whether the Railway Board referred this matter to him?

SHRI M. V. KRISHNAPPA: I do not follow.

MR. DEPUTY CHAIRMAN: He wants to know whether the matter was referred to him by the Railway Board, or whether he came of his own accord and examined it.

SHRI M. V. KRISHNAPPA: I want notice.

SHRI S. MAHANTY: May we know the total amount paid by the Railway Ministry to this learned Professor for the job that he undertook?

SHRI M. V. KRISHNAPPA: I want notice.

SHRI S. N. MAZUMDAR: According to newspaper reports, one of the recommendations will lead to......

MR. DEPUTY CHAIRMAN: It is under examination.

SHRI S. N. MAZUMDAR: Sir, one of the recommendations will lead to inconvenience to the passengers. Is this factor also being considered by the Government? That is what I want to know.

SHRI M. V. KRISHNAPPA: When all these recommendations are considered, their pros and cons are also considered. That is what we mean by consideration.

SHRI S. N. MAZUMDAR: For what purpose was he invited here? To enquire into what specific question was he invited?

SHRI M. V. KRISHNAPPA: It has been answered as to why he was invited and what the terms of reference were.

SHRI S. MAHANTY: Who invited him, the Railway Ministry?

SHRI M. V. KRISHNAPPA: I said I wanted notice for that.

श्रीमती सावित्री निगम : क्या इन माननीय प्रोफेसर साहब ने इन सिफारिशों के करने के वक्त हिन्दस्तान की गरीब जनता की गरीबी का भी कोई अंदाज़ा लगाया था ?

श्री एम० बी० कृष्णप्पा : उसका अंदाज लगाने के बाद ही यह रिपोर्ट दी है।

श्री सत्येन्द्रनारायण मजूमदार : उसके बारे में क्या रिपोर्ट दी है ?

MR. DEPUTY CHAIRMAN: We can go to the next question.

रेलवे भ्रष्टाचार/जांच समिति की सिफारिशें

*४२१. **श्रीमती सावित्री निगम** : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) रेलवे भ्रष्टाचार/जांच समिति ने जो सिफारिशें की थीं, उनमें से किन-किन पर अब तक अमल किया जा चुका है ; और

(ख) क्या भ्रष्टाचार/रोकने के लिये हाल ही में कुछ अधिकारी नियुक्त किये गये हैं ?

†[RECOMMENDATIONS OF THE RAILWAY CORRUPTION ENQUIRY COMMITTEE

*421. SHRIMATI SAVITRY DEVI NIGAM: Will the Minister for RAILWAYS be pleased to state:

(a) which of the recommendations made by the Railway Corruption Enquiry Committee have so far been implemented; and

(b) whether some anti-corruption officers have recently been appointed?]

मंत्री, संचार मंत्रालय (श्री राज बहादुर) : (क) जो सिफारिशें मान ली गयी है उनमें से ज्यादातर सिफारिशों पर अमल किया जा चुका है । बाकी पर अमल करने के लिए कार्रवाई की जा रही है ।

(ख) जी हां ।

[THE MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI RAJ BAHADUR): (a) Of the accepted recommendations, most have been implemented. The rest are in the process of implementation.

(b) Yes.]

श्रीमती सावित्री निगम : इन ऐंटी-करप्शन आफिसर्स ने अब तक कितने मामले पुलिस के सुपुर्द किये हैं ?

श्री राज बहादुर : इसमें सिफारिशों के बारे में पूछा गया था । ऐंटीकरप्शन आफिसर्स ने कितने मामले पुलिस के सुपुर्द किये हैं, यह सवाल तो भिन्न है ।

श्रीमती सावित्री निगम : श्रीमन्, मेरा प्रश्न यह था कि क्या ऐंटी-करप्शन आफिसर्स एप्वाइंट किये गये हैं ? उससे यह प्रश्न बहुत ही निकट का सम्बन्ध रखता है कि इन ऐंटी-करप्शन आफिसर्स ने क्या काम किया और कितने मामलों का पता लगाया ?

श्री राज बहादुर : सम्बन्ध रखता है लेकिन उससे भिन्न है, डिफरेंस है । इसलिये उसके लिये नोटिस भी डिफरेंट चाहियें ।

SHRI P. D. HIMATSINGKA: Has any action been taken in the matter of corruption in the supply of wagons, which is going on practically at every station?

SHRI RAJ BAHADUR: I have just now said that the recommendations of the Committee have been followed by the appointment of vigilance officers and other officials appointed in various railways. Apart from that, a number of steps have been taken by the Railways to minimise and eliminate corruption in the matter of supply of wagons.

DIWAN CHAMAN LALL: May I ask my hon. friend whether the Enquiry Committee's report in regard to the serious matter of corruption on the Saurashtra Railway was placed before this Corruption Enquiry Committee?

SHRI RAJ BAHADUR: For that specific question, I shall need notice.

SHRI K. L. NARASIMHAM: May I know how the anti-corruption officers are recruited?

SHRI RAJ BAHADUR: If you refer to the scheme that has been adopted, you will find that one vigilance officer has been appointed......

MR. DEPUTY CHAIRMAN: He wants to know how they are recruited.

SHRI RAJ BAHADUR: They are of the status of district magistrates in the case of Central Officers, and of the status of Deputy Inspectors-General of Police in the case of other officers. For the railways, vigilance officers and Deputy Superintendent of Police, they are from the normal cadre.

श्री देवकीनन्दन नारायण : क्या मैं मंत्री महोदय से यह जान सकता हू कि ये

†English translation.

ऐंटी-करप्शन आफिसर्स कितने दिनों से मुकर्रर हुए हैं ?

श्री राज बहादुर : जहां तक रेलवेज का सम्बन्ध है, ये इन सिफारिशों की मंजूरी के बाद मुकर्रर हुए हैं, और लगभग सभी रेलवेज ने अपने अपने यहां जांच के लिए विजिलेंस आफिसर्स और डिपुटी सुपरिन्टेंडेंट्स आफ पुलिस मुकर्रर कर दिये हैं ।

श्री देवकीनन्दन नारायण : मेरे पूछने का मतलब तो यह है कि कौन से महीने से, कब से, ये एपौइंट हुए हैं ?

श्री राज बहादुर : भिन्न भिन्न रेलवेज़ की भिन्न भिन्न तारीखें हैं ।

SHRI K. L. NARASIMHAM: Is it not a fact that the vigilance officers are recruited from the railway officers themselves?

SHRI RAJ BAHADUR: I cannot vouch for that. I have indicated the rank, Sir.

SHRI ABHIMANYU RATH: May I know, Sir, whether there are any anti-corruption officers in Gunupur and Nurpura?

SHRI RAJ BAHADUR: I think they are in each and every Railway, and not on separate sections.

श्रीमती सावित्री निगम : श्रीमन्, हर जोन में इन आफिसर्स, विजिलेंस और ऐंटी-करप्शन आफिसर्स, की संख्या कितनी है ?

श्री राज बहादुर : मैंने बताया था कि We have started just now, इसके अलावा एक सीनियर स्केल विजिलेंस आफिसर हर एक रेलवे हेडक्वार्टर पर मुकर्रर होता है । इसके अतिरिक्त एक सुपरिन्टेंडेंट, डिपुटी सुपरिंटेंडेंट आफ पुलिस भी तहकीकात के लिए, तफतीश के लिए, मुकर्रर हो चुका है ।

श्री बी० बी० शर्मा : कितने दिनों से यह काम हो रहा है उतने दिनों के काम का कोई रिकार्ड है या नहीं ?

श्री राज बहादुर : मैंने बताया, अभी हाल में यह चीज जारी की गई है और अभी आदमी मुकर्रर किये गये हैं । इतनी जल्दी कहना कि किसने क्या काम किया है, मुश्किल है ।

जोगबानी तथा रक्सौल के लिये वायुयान चर्या

*४२२. **श्री नवाब सिंह चौहान** : क्या संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या पूर्वी बिहार के जोगबानी तथा रक्सौल स्थानों के लिये वायुयान चर्या चालू करने की कोई योजना सरकार के विचाराधीन है; यदि हां तो उसका क्या विवरण है ; और

(ख) इन स्थानों पर हवाई अड्डे बनाने का काम कब तक पूरा हो जायेगा ?

†[AIR SERVICES TO JOGBANI AND RAXAUL]

*422. SHRI NAWAB SINGH CHAUHAN: Will the Minister for COMMUNICATIONS be pleased to state:

(a) whether any proposal to operate air services to Jogbani and Raxaul in East Bihar is under Government's consideration; if so, what are the details thereof; and

(b) the time by which the construction of aerodromes at these places will be completed?

मंत्री, संचार मंत्रालय (श्री राज बहादुर) : (क) ऐसा कोई प्रस्ताव विचाराधीन नहीं है क्योंकि वहां तो अभी हवाई अड्डे बनाये जा रहे हैं ।

(ख) जोगबानी और रक्सौल में हवाई अड्डों का निर्माण १९५८ के प्रारम्भ में पूरा हो जाने की आशा है ।

†[THE MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI RAJ BAHADUR): (a) There is no such proposal under consideration, as at present, aerodromes are still being constructed there.

†English translation.